

15.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
AND AVOID ADDRESSING AS 'MY LORD', 'YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
49	CRL.M.C.-2526/2025 CRL.M.A. 11318/2025 CRL.M.A. 11319/2025	AMAN SAHNI V/s COMMISSIONER OF CUSTOMS	JITIN SINGHAL	
		OTHER DETAILS OF ADVOCATES: JITIN SINGHAL (JITIN.SINGHA101@GMAIL.COM)(9999919168)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-VIII(AP)10/P AND I/5177-A/ARRI)

HIGH COURT OF DELHI
15.04.2025.

REGISTRAR (LISTING)

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